

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 15<sup>th</sup> September, 2017  
Time : 10:00 AM

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

**IT IS NOTIFIED THAT THE BENCH SHALL ASSEMBLE AT 10.00 A.M. ON 15.09.2017**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 542/2017	Sheela Devi Vs. Delhi Development Authority & Ors.	Mr. Surina Anand, Adv. for Applicant
<b>AFTER NOTICE</b>			
2.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
3.	Original Application No. 490/2017	Krishan Nand Rai Vs. Government Polytechnic College, Deoria & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Naginder Benipal, Adv. for PPCB
5.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16
<b>FOR HEARING</b>			
6.	Original Application No. 58/2013 (M.A. No. 898/2013 & M.A. No. 922/2017)	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
7.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
8.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB

			Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
9.	<b>Original Application No. 453/2013 (M.A. No.1114/2013 &amp; M.A.No.1115/2013)</b>	<b>Sh. Kalyan Bansingh &amp; Ors. Vs. HIL Ltd. &amp; Ors.</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant  Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
10.	<b>Original Application No.111/2014 (M.A.No.322/2014)</b>	<b>Envionics Trust Vs. Union of India &amp; Ors.</b>	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Mr. Raj Kumar, Advs. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
11.	<b>Original Application No.113/2014</b>	<b>Amar Singh Vs. Union of India &amp; O</b>	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
12.	<b>Original Application No. 34 (T<sub>HC</sub>)/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 &amp; M.A. No. 1230/2016) (PH)</b>	<b>Digvijay Singh Vs. State of Rajasthan &amp; Ors.</b>	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA
13.	Original Application No. 202/2016 (M.A. No. 381/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.

14.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv.
15.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Adv. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 & 2 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4
16.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar & Mr. Shlok Chandra, Adv. for CPCB Mr. Ravi Panwar, Adv.
17.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO Mr. Rishabh Sancheti, Adv. for JPNT
18.	Original Application No. 678/2016 (M.A. No. 1286/2016 & M.A. No. 475/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7
19.	Appeal No. 05/2017 (M.A. No. 202/2017, M.A. No. 203/2017 & M.A. No. 234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Adv. for Appellant Mr. Mukesh K. Verma, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-2 Mr. M. Z. Choudhary, Adv. for R-3
20.	Original Application No. 103/2017 (M.A. No. 1112/2017)	Somika Chandhok Vs. Union of India & Ors.	Mr. Jai Gupta, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 & 6 to 9 Mr. Vineet Sinha, Adv. for R-10 Mr. Varun Garg, Adv. for R-11 Mr. Y. Bhalla, Adv. for R-12 to 16 Mr. B. B. Gupta, Adv. Mr. Rajesh K. Singh, Adv.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED**